

Seventeenth Loksabha

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Title: Regarding the denial of student's loan by the Bank in Tamil Nadu.

SHRI GAUTHAM SIGAMANI PON (KALLAKURICHI): Sir, I would like to draw the attention of the hon. Finance Minister, through you, regarding denial of students loan by the banks. Invariably all the banks are rejecting loans even for professional course students. This is so not only in my constituency but also in the whole of Tamil Nadu. When students approach the banks for loans, students are asked for collateral security. How is it possible for the students to give collateral security? There is a clear verdict of the Supreme Court that even for Rs. 4 lakhs of loan, there is no need of collateral security. In this situation, the students end up in discontinuing the course or they proceed to moneylenders and ultimately, it leads to huge tragedy. So, I kindly request the hon. Finance Minister to instruct the banks to give loans to the students who require them.

HON. SPEAKER: Shri DNV Senthilkumar S., is permitted to associate with the issue raised by Shri Gautham Sigamani Pon.